



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

REVISED TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR MARCH AND APRIL 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937—			
Tuesday, 16th to Wednesday, 24th	.. } .. }	HALT.	
Thursday, 25th	..	4-00 P.M. Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937—			
Monday, 29th ..	1-30 P.M.	Leave Government House, Puri.	By car.
	About 3-30 P.M.	Arrive Cuttack Circuit House.	
Tuesday, 30th ..) to APRIL 1937— Sunday, 4th ..)		HALT.	
Monday, 5th ..	4-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	
		<i>PARTY.</i>	

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency
the Governor of Orissa.*

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 12th March 1937.

No. 2599—ID/2/1/37-A.—Babu Nagari Mohan Patnaik, Deputy Magistrate and Deputy Collector on probation, on being relieved of his duties in the Banki Settlement, is posted to the headquarters station of the district of Balasore.

He is vested with the powers of a Magistrate of the third class.

The 12th March 1937.

No. 2605—ID/2/1/37-A.—Babu Ratnakar Sarangi, Deputy Magistrate and Deputy Collector, on being relieved of his duties in the Banki Settlement, is posted to the Khurda subdivision of the district of Puri.

He is vested with the powers of a Magistrate of the second class.

The 12th March 1937

No. 2610—ID/2/1/37-A.—Maulavi Moinuddin Ahmad, Deputy Magistrate and Deputy Collector on probation on being relieved of his duties in the Banki Settlement,

is posted to the headquarters station of the district of Balasore.

He is vested with the powers of a Magistrate of the third class.

The 12th March 1937.

No. 2615—ID/2/1/37-A.—Babu Somnath Misra, Deputy Collector on probation, on being relieved of his duties in the Banki Settlement, is posted to the headquarters station of the district of Puri.

The 12th March 1937.

No. 2633—2C/4/2/37-A.—Mr. E. R. Wood, I.C.S., on being relieved of his duties as Collector and District Magistrate and Agent to the Governor, Ganjam, is appointed to be on special duty in the Education, Health and Local Self-Government Department.

The 16th March 1937.

No. 2823—2C/4/2/37-A.—Mr. A. F. W. Dixon, I.C.S., on being relieved of his duties as Additional Secretary to Government in the Home, Finance and Revenue Departments, is granted leave for seven months, viz. leave on average pay for five months and leave on half average pay for two months under Fundamental Rules 77 and 81, with effect from the 4th April 1937.

The 16th March 1937.

No. 2825—2C/4/2/37-A.—The services of Mr. A. F. W. Dixon, I.C.S., are replaced at the disposal of the Government of Madras on the expiry of the leave granted to him in notification no. 2823—2C/4/2/37-A., dated the 16th March 1937.

The 15th March 1937.

No. 2769—Police-Con-3 of 37-P.—Consequent on the reversion of Maulavi Shaikh Muhammad Belgami Sahib Bahadur, Deputy Superintendent of Police, Criminal Investigation Department, Orissa, to Madras, Babu Netrananda Qunango, Inspector of Police, Cuttack, is appointed to officiate as Deputy Superintendent of Police and is posted to the Criminal Investigation Department, Orissa.

The 15th March 1937.

No. 2770—Police-Con-3 of 37-P.—The services of Maulavi Shaikh Muhammad Belgami Sahib Bahadur, Deputy Superintendent of Police, are replaced at the disposal of the Government of Madras, with effect from the date of his relief towards the end of March 1937.

P. T. MANSFIELD,

Chief Secretary to Government.

The 17th March 1937.

No. 2829—P1T/5/36-P.—Mr. F. H. C. Raynor, I.P., Superintendent of Police, Sambalpur, is granted leave for eight months, viz. leave on average pay for three months and sixteen days and leave on half average pay for the remaining period under Fundamental Rules 77 and 81, with effect from the 21st March 1937 or any subsequent date from which he may be allowed to avail himself of it.

A. F. W. DIXON,

Additional Secretary to Government.

The 17th March 1937.

No. 2828—P1T/5/36-P.—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

A. F. W. DIXON,

Additional Secretary to Government.

The 25th February 1937.

No. 693-P.—The services of Mr. R. D. K. Ninnis, Superintendent of Police, are placed at the disposal of the Government of Orissa, with effect from the 21st March 1937.

W. B. BRETT,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENTS.

NOTIFICATIONS.

The 12th March 1937.

No. 1336-E.—M. R. Ry. M. Ramamurthi, Sub-Deputy Registrar of Co-operative Societies, Berhampore Circle, is appointed to be Assistant Registrar of Co-operative Societies of the said Circle.

In exercise of the powers conferred by section 3 of the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), and in supersession of notifications no. 5974-E. and no. 7865-IC-15/36-E., dated the 12th October 1936 and the 20th November 1936, respectively, the Governor is pleased to vest M. R. Ry. M. Ramamurthi with the powers of a Registrar under clause (b) of sub-section (1) of section 7, and sections 8, 9, 10, 11 and 12 in regard to agricultural societies with unlimited liability and under section 38 in respect of primary societies with unlimited liability and also under sections 15, 18, 37, 50 and sub-sections (1), (2), (3) and (4) of section 51 and section 57-A of the said Act.

The 17th March 1937.

No. 1410—1E-96/36-E.—Mr. Balabhadra Prashad, Professor of Chemistry, Ravenshaw College, Cuttack, is appointed on probation to Class 1 of the Provincial Educational Service, with effect from the 19th August 1936.

By order of the Governor,

M. HAMID,

Offg. Secretary to Government.

The 10th March 1937.

No. 1333-L. S.-G.—Dr. Dharendra Mohan Ghosh, officiating Civil Surgeon, Sambalpur, is confirmed in his appointment, with effect from 1st April 1936.

M. HAMID,

Offg. Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 17th March 1937.

No. 2620—1D/2/1/37-A.—Babu Kali Kinkar Samal, Sub-Deputy Collector on probation, on being relieved of his duties in the Baonki Settlement, is posted to the headquarters station of the district of Balasore.

The 17th March 1937.

No. 2625—1D/2/1/37-A.—B a b u Debendra Nath Das, Sub-Deputy Collector on probation on being relieved of his duties in the Banki Settlement, is posted to the headquarters station of the district of Cuttack.

P. T. MANSFIELD,

Chief Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 16th March 1937.

No. 2742—IL-14/37-E.—Mr. M. N. Bhuyan, B.Sc. (London), Assistant Engineer, Personal Assistant to the Chief Engineer, is granted leave on average pay for nine days with effect from the 24th February 1937 under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

A. VIPAN,

Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 15th March 1937.

No. 5332-M.—Dr. Dhirendranath Ghose, M.B., on his first appointment in the Provincial Medical Service of the province of Orissa as a temporary Civil Assistant Surgeon, is posted to Government Hospital, Koraput, with effect from the 2nd January 1937 (forenoon), vice Dr. K. R. P. Chidambaram, Civil Assistant Surgeon, reverted to Madras.

The 15th March 1937.

No. 5333-M.—Dr. Rai Krushna Mohanti, M.B., on his first appointment in the Provincial Medical Service of the province of Orissa as a temporary Civil Assistant Surgeon, was posted to Cuttack General Hospital on supernumerary duty from the 2nd January 1937 to the 12th January 1937.

The 15th March 1937.

No. 5334-M.—Dr. Rai Krushna Mohanti, temporary Civil Assistant Surgeon on supernumerary duty at the Cuttack General Hospital, is transferred to Sadr Hospital, Puri, with effect from the 14th January 1937, and placed on supernumerary duty at that hospital until further orders.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Prisons Services.

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.

NOTIFICATION.

The 13th March 1937.

No. 9.—Babu Biraj Mohan Senapati, Headmaster, Phulbani Middle English School, is allowed leave on average pay on medical certificate for fifteen days under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code in continuation of the leave sanctioned to him in notification no. 5, dated the 9th of February 1937.

H. DIPPIE,

Director of Public Instruction.

ORISSA LEGISLATIVE ASSEMBLY ELECTIONS.

NOTIFICATIONS.

The 5th March 1937.

It is hereby notified that Lal Artatran Deo Kshyatri, who was a candidate for the Khariar General Constituency, lodged with me his return of election expenses and his declaration on the 10th March 1937 as required in rule 90 (1) of the Orissa Legislative Assembly Electoral Rules, Part II.

These may be inspected in the office of the undersigned at Nawapara between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Two only).

P. C. DAS,

*Subdivisional Officer and
Returning Officer of
Khariar General
Constituency*

The 9th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Mr. Premananda Mahanty, who was duly nominated as a candidate for election to the Orissa Indian Christian Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 8th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa, and
Returning Officer of the Orissa
Indian Christian Constituency
of the Orissa Legislative
Assembly.*

The 9th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral

Rules (Conduct of Elections), 1936, that Raja Sir Rajendra Narayan Bhanja Leo Bahadur, Kt., O.B.E., who was duly nominated as a candidate for election to the East Orissa Landholders' Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 6th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa, and
Returning Officer of the East
Orissa Landholders' Con-
stituency of the Orissa
Legislative Assembly.*

The 10th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Maulavi Muhammad Nurul Hossain, who was duly nominated as a candidate for election to the Balasore cum Sambalpur Muhammadau Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 9th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa
and Returning Officer of the
Balasore cum Sambalpur
Muhammadan Consti-
tuency of the Orissa
Legislative
Assembly.*

The 10th March 1937.

It is hereby published under rule 91 of the Orissa Legislative Assembly Electoral Rules, Part II, 1936, that the candidates for elections as named below have lodged with me the return of their election expenses and the declarations made by them in respect thereof on the dates noted against each. Any person intending to inspect the same or to take out copies thereof on payment of the

prescribed fees should appear in my court room on 19th March 1937 at 12 noon.

Serial no.	Name of candidate.	Date of lodging the return of election expenses and the declarations made in respect thereof.
1	Bisi Bohera	6-2-1937.
2	Chandra Sekhar Parida	9-2-1937.

S. C. MITRA,

Returning Officer, Sadr Subdivision, Puri.

The 15th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Rai Sahib Khagendra Chandra Mahapatra, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the West Cuttack Sadr General Constituency, lodged with me his return of election expenses and his declarations on the 13th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack
and Returning Officer of the
West Cuttack Sadr General
Constituency.*

The 16th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Chintamani Acharya, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the East Cuttack Sadr General Constituency, lodged with me his return of election expenses and his declarations on the 16th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack, and
Returning Officer of the East Cuttack
Sadr General Constituency.*